

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 1196
TO BE ANSWERED ON FRIDAY, THE 22nd DECEMBER, 2017
1 PAUSHA, 1939 (SAKA)

Traders under GST

1196. DR. KIRIT SOMAIYA:

Will the Minister of FINANCE be pleased to state:

- a) whether still many traders have not been added to Goods and Services Tax (GST) and if so, the details thereof;
- b) the number of traders who have been added to GST till October, 2017; and
- c) whether some traders were exempted from GST and if so, the details thereof along with the quantum of tax collected so far, since launching of GST in the country?

ANSWER
MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a) and (b) Every person who is liable to be registered under Section 22 or Section 24 of the Central Goods and Services Act, 2017 and the State Goods and Services Tax Act, 2017 shall apply for registration within thirty days from the date on which he becomes liable to registration. A total of 64,38,556 taxpayers who were registered under the existing Central Excise and VAT laws have migrated to GST regime till 31st October, 2017. Further a total of 28,94,623 new taxpayers have been registered till 31st October, 2017.

(c) Taxpayers having aggregate turnover of up to Rs. 20 lakhs in a financial year are not liable to pay GST whereas for special category states of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, and Uttarakhand (except Jammu and Kashmir for which the limit is up to Rs. 20 lakhs) the threshold limit is up to Rs 10 lakhs. The details of amount collected under GST since its implementation till 30th November, 2017 is given at Annexure.

ANNEXURE

GST collections (till 30th November, 2017)

(Figures in Rs. crore)

State	CGST	IGST	SGST	CESS
Jammu and Kashmir	251	410	473	38
Himachal Pradesh	320	2074	520	5
Punjab	1100	2155	1990	51
Chandigarh	131	288	190	3
Uttarakhand	588	4245	1179	77
Haryana	2890	10878	4627	1449
Delhi	2917	5998	4093	414
Rajasthan	2112	3419	3156	582
Uttar Pradesh	3632	5389	5845	3549
Bihar	594	307	1233	565
Sikkim	30	514	59	0
Arunachal Pradesh	13	11	21	0
Nagaland	13	18	22	0
Manipur	19	4	36	0
Mizoram	11	3	19	0
Tripura	59	12	88	5
Meghalaya	43	149	68	7
Assam	616	906	987	146
West Bengal	2869	2894	4346	1090
Jharkhand	849	2929	1311	1689
Odisha	1280	2029	1896	2007
Chhattisgarh	915	1818	1268	2288
Madhya Pradesh	1515	2275	2357	1673
Gujarat	5464	9020	7375	1150
Daman and Diu	33	411	52	0
Dadra and Nagar Haveli	48	529	79	1
Maharashtra	13654	17183	18701	3702
Karnataka	5197	8520	7736	3110
Goa	304	699	435	10
Lakshadweep	2	0	2	0
Kerala	1827	964	2950	43
Tamil Nadu	5739	7605	8739	2062
Puducherry	80	497	131	3
Andaman and Nicobar Islands	34	3	39	0
Telangana	2171	3451	3242	1816
Andhra Pradesh	1704	2819	2589	85
Other Territory	28	56	31	0
Collection through imports		90038		2604
Grand Total	59048	190519	87888	30224